

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **24.02.2026** (TUESDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 24/2026 For Exemption IA No. 293/2026	Pankaja Kulkarni Vs Kendra Business Technologies Pvt Ltd & Anr.	Ms. Aishwarya Ananthkumar	
2.	Comp App (AT) (CH) (Ins) No. 92/2026 For Urgent listing IA No. 273/2026 For Stay IA No. 274/2026	Pasam Laxmi Srinivas Reddy Vs State Bank of India & 2 Ors.	Mr. Ramesh Kumar Chopra	
3.	Comp App (AT) (CH) (Ins) No. 59/2026 For Exemption IA No. 270 & 272/2026 For Condone Delay IA No. 271/2026	Mahendra Kumar Singhi Vs RP, Singhi Buildtech Pvt Ltd	Mr. Satish Rai	Mr. Adith Jahgirdar For Caveator

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) No. 25/2026 (With Defects)	Pankaja Kulkarni Vs Kendra Business Technologies Pvt Ltd & 2 Ors.	Ms. Aishwarya Ananthkumar	
5.	Comp App (AT) (CH) (Ins) No. 99/2026 For Stay IA No. 297 & 298/2026 For Condone Delay IA No. 299/2026 (With Defects)	Principal Commissioner of Customs Vs Rajendra Prasad Tak Former Liquidator of KVK Nilachal Power Pvt Ltd & 3 Ors.	Mr. Sai Srujan Tayi	
6.	Comp App (AT) (CH) (Ins) No. 100/2026 For Stay IA No. 300/2026 For Condone Delay IA No. 301/2026 (With Defects)	Principal Commissioner of Customs Vs UCO Bank & 4 Ors.	Mr. Sai Srujan Tayi	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	IA No. 283/2026 (For Clarification) in Comp App (AT) (CH) (Ins) No. 405/2024 For Stay IA No. 1103/2024	Binjusaria Ispat Pvt Ltd Vs Maruti Venkata Subba Rao Poluri, RP of Abhirama Steels Pvt Ltd & Anr	Mr. Amir Bavani	Mr. Rohan Aloor- R2
8.	IA No. 1678/2025 (To implead) in Comp App (AT) (CH) (Ins) No. 468/2025 For Stay IA No. 1333/2025 To dispense with IA No. 1334/2025	HDFC Ltd Now known as HDFC Bank Ltd. Vs S Amarendran, RP Sabari Realtors Pvt Ltd & Anr. WITH	Mr. N Ravishankar Vallatharasu	Mr. Kaushik N Sharma R1
9.	Comp App (AT) (CH) (Ins) No. 469/2025 To dispense with IA No. 1335/2025 For Stay IA No. 1336/2025	HDFC Ltd Now known as HDFC Bank Ltd Vs S Amarendran, RP Sabari Realtors Pvt Ltd & 2 Ors WITH	Mr. N Ravishankar Vallatharasu	Mr. Kaushik N Sharma R1 Ms. Hema Srinivasan R2
10.	Comp App (AT) (CH) (Ins) No. 470/2025 For Exemption IA No. 1337/2025 For Stay IA No. 1338/2025	Usha K Jolly Charitable Trust Vs S Amarendran & 5 Ors.	Mr. S Rajasekar	Mr. Kaushik N Sharma R1 Ms. Hema Srinivasan R2 Mr. Vishnu Mohan R3
11.	IA No. 158/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 63/2026 For Stay IA No. 159/2026	Madhucon Infra Ltd Vs State Bank of India & 7 Ors.	Mr. Raja Shekar Rao Salvaji	Mr. Pranava Charan R1
12.	Comp. App (AT) (CH) (Ins) No. 147/2022 For Exemption IA No.342/2022 For Stay IA No. 343/2022	Ferrous Metallic Enterprises Rep by Suresh Reddy & Anr. Vs Progressive Power Solution LLP & 9 Ors	Mr. VK Sajith	Mr. Y Suryanarayana R2 Mr. R Sivaraman-R3, R4 Mr. Tepasvilal Deora, PCS- R8 Ms. N Madhusruthi R10
13.	Comp App (AT) (CH) (Ins) No. 313/2024 For Stay IA No. 833/2024	The Sales Tax Officer, SGST Dept. Vs Jasin Jose & 2 Ors.	Mr. EK Kumaresan	Mr. Akhil Suresh- R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	Comp App (AT) (CH) No. 51/2021	P Obul Reddy & 4 Ors Vs Rayen Steels Pvt Ltd & 17 Ors	Mr. AM Sridharan	Mr. Anant Merathia R1 Mr. NP Vijaykumar R2- R4 R8 R11-R18 Mr. Chandramouli Prabhakar- R6 R7 R9

15.	Comp App (AT) (CH) No. 59/2022 For Injunction IA No. 666/2022, 292 & 293/2023	Kodali Vijaya Rani Vs Cemantic Infra-Tech Ltd & 8 Ors	Mr. K Rajendran	Mr. Mr. Naveen Kumar Murthi R1 Mr. Y Suryanarayana R3, R6-R8
16.	Comp App (AT) (CH) (Ins) No. 290/2023	Jain Irrigation Systems Ltd. Vs EID Parry (India) Ltd.	Mr. BSV Prakash Kumar	S Ramasubramaniam & Associates
17.	Comp App (AT) (CH) (Ins) No. 166/2024 For Exemption IA No. 440/2024	Rythm Jain Vs Atlantic Spinning and Weaving Mills Ltd. Rep by its Liquidator, Sujata Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar
18.	Comp App (AT) (CH) (Ins) No. 177/2024 For Exemption IA No. 484/2024	Rythm Jain Vs Atlantic Spinning & Weaving Mills Ltd. Rep by its Liquidator Sujatha Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar
19.	Comp App AT) (CH) (Ins) No. 199/2024	Atlantic Spinning and Weaving Mills Ltd Rep. by its Liquidator Sujata Chattopadhyay Vs Somil K. Ne. Gandhi Proprietor, Sir Cloth Manufacturer Co & 3 Ors. WITH	Mr. VV Sivakumar	Mr. Ankur Goel R1
20.	Comp App (AT) (CH) (Ins) No. 252/2024	Atlantic Spinning and Weaving Mills Ltd. Rep by its Liquidator, Sujata Chattopadhyay Vs Rythm Jain & 2 Ors WITH	Mr. VV Sivakumar	
21.	Comp App (AT) (CH) (Ins) No. 466/2024 For Exemption IA No. 1271/2024	Sansar Investment & Finance Company Pvt Ltd. Vs Atlantic Spinning and Weaving Mills Ltd Through its Liquidator, Sujata Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar
22.	Comp App (AT) (CH) (Ins) No. 103/2025 For Exemption IA No. 283 & 284/2025 For Stay IA No. 285/2025	Sansar Investment & Finance Company Pvt Ltd Vs Atlantic Spinning & Weaving Mills Ltd. Through its Liquidator Sujata Chattopadhyay & 2 Ors. WITH	Mr. Ankur Goel	Mr. VV Sivakumar- R1
23.	Comp App (AT) (CH) (Ins) No. 104/2025 For Exemption IA No. 286 & 289/2025 For Stay IA No. 287/2025 For Additional docs IA No. 288/2025	Rythm Jain & Anr. Vs Atlantic Spinning and Weaving Mills Ltd & 2 Ors	Mr. Ankur Goel	Mr. VV Sivakumar- R1

24.	Comp App (AT) (CH) (Ins) No. 356/2024 For Stay IA No. 530/2025	State Bank of India & 3 Ors Vs Aneetha Subramaniam RP of Karur KCP Packkagins Ltd & Anr	Mr. R Imayavaramban A1 Mr. T Ravichandran A2-A4	Mr. Avinash Krishnan Ravi- R1 Mr. H Karthik Seshadri R2
25.	Comp App (AT) (CH) (Ins) No. 443/2024 To dispense with IA No. 1214/2024 For Direction IA No. 1213,1215/2024 & 396/2025 For Stay IA No. 1216/2024 To Adv. Hg. IA No. 395/2025	A Maheshwaran Ex-Managing Director, Shree Vaishnodevi Mills Pvt Ltd Vs CA Mahalingam Suresh Kumar Liquidator of Shree Vaishno Devi Mills Pvt Ltd & 2 Ors. WITH	Mr. Anirudh A Sriram	Mr.AG Sathyanarayana R1
26.	Comp App (AT) (CH) (Ins) No. 444/2024 For Exemption IA No. 1218/2024 For Direction IA No. 1219/2024	A Maheshwaran Ex-Managing Director, Shree Vaishnodevi Mills Pvt Ltd Vs CA Mahalingam Suresh Kumar Liquidator of Shree Vaishno Devi Mills Pvt Ltd & Anr	Mr. Anirudh A Sriram	Mr.AG Sathyanarayana R1
27.	Comp App (AT) (CH) (Ins) No. 447/2024 For Stay IA No. 1224 & 1226/2024 To dispense with IA No. 1225/2024 To Vacate Stay IA No. 482/2025	S Arun, Suspended Director of Sargam Metals Pvt Ltd Vs Neeraj Agarwal, Proprietor of Ambal Agencies & Anr	Mr. Anirudh A Sriram	Ms. Sakshi Jain- R1 Mr. Varun Srinivasan R2
28.	Comp App (AT) (CH) No. 12/2025	VC Velayudhan Nair Vs Mannam Centenary Textiles Ltd & 6 Ors	Ms. Preeti Mohan	Mr. S Eshwar R1-R3
29.	Comp App (AT) (CH) (Ins) No. 102/2025	IDBI Bank Ltd & 5 Ors Vs S Hari Karthik Liquidator, The Jeypore Sugar Company Ltd	Mr. Varun Srinivasan	
30.	Comp App (AT) (CH) No. 115/2025 For Direction IA No. 1279/2025	Veera Bhoga Vasanta Rayalu Sabbavarapu Whole-Time Director, Sunray Resorts Pvt Ltd & Anr. Vs Sunray Resorts Pvt Ltd & 6 Ors	Mr. Anirudh Krishnan	Mr. Amir Bavani R1 Mr. Naresh Kumar Sangam R2-R5
31.	Comp App (AT) (CH) No. 116/2025 For Direction IA No. 1285/2025	Veera Bhoga Vasanta Rayalu Sabbavarapu & Anr. Vs Sunray Green Space Pvt Ltd & 6 Ors.	Mr. Anirudh Krishnan	Mr. Amir Bavani R1 Mr. Naresh Kumar Sangam R2-R5

32.	Comp App (AT) (CH) (Ins) No. 163/2025 To Adv. Hg. IA No. 1660/2025	Sailesh Kumar Sriramulu, Suspended Director of Fortuna Buildcon Pvt Ltd & Anr Vs Shivadutt Bannanje RP, Fortuna Buildcon (India) Pvt Ltd & 3 Ors WITH	Ms. Pooja Saraswat Ojha	Ms. Pearl Mathijia R1 Ms. Stefy R3 Mr. Rohan Kothari R4
33.	Comp App (AT) (CH) (Ins) No. 167/2025 To Adv. Hg. IA No. 1661/2025	Sailesh Kumar Sriramulu, Suspended Director of Fortuna Buildcon Pvt Ltd & Anr. Vs Shivadutt Bannanje RP of Fortuna Buildcon Pvt Ltd & 3 Ors WITH	Ms. Pooja Saraswat Ojha	Ms. Pearl Mathijia R1 Ms. Stefy R3 Mr. Rohan Kothari R4
34.	Comp App (AT) (CH) (Ins) No. 255/2025 For Stay IA No. 715 & 717/2025	Fortuna Integral Projects Pvt Ltd Vs Shivadutt Bannanje, RP of Fortuna Buildcon (India) Pvt Ltd & Anr	Mr. S Vivekananda	Ms. Pearl Mathijia R1 Mr. Rohan Kothari R2
35.	Comp App (AT) (CH) (Ins) No. 411/2025 For Stay IA No. 1170/2025 For Direction IA No. 244/2026	Jasbir Kaur Vs Chandrasekhar Sagutoor, RP of Vimala Joseph Raj & Anr.	Mr. S Gokul	Mr.S Sathiyarayanan
36.	Comp App (AT) (CH) (Ins) No. 552/2025 For Exemption IA No. 1555/2025 For Stay IA No. 1556/2025	Vijayalakshmi Subburaj Vs Aditya Birla Finance Ltd & Anr	Mr. Anil Relwani	Ms. Shiksha Jain R1
37.	Comp App (AT) (CH) (Ins) No. 584/2025 For Stay IA No. 1654 /2025 For Urgent Hearing IA No. 1655 /2025 To Dispense with IA No. 1656 /2025 For Direction IA No. 1657/2025	S. Vasudevan Suspended Director of Ozone Homes Pvt Ltd Vs IDBI Trusteeship Services Limited & Anr	Mr. Chandramouli Prabhakar	Mr. Ritesh Kumar Mr. Amir Bavani R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
38.	Comp App (AT) (CH) No. 61/2021 For Stay IA No. 698/2021 For Exemption IA No. 700/2021 For Directions IA No. 86 & 808/2023 For Additional docs. IA No. 809/2023	DRS Logistics Pvt Ltd & 4 Ors Vs Anjani Kumar Agarwal & 10 Ors WITH	Mr. TK Bhaskar	Mr. CV Shailandhran R1- R6 Mr. Kushagra Pandit R7, R8 & R10, R11

39.	Comp App (AT) (CH) No. 1/2022 For Direction IA No. 192/2022	Anjani Kumar Agarwal & 5 Ors. Vs DRS Logistics Pvt. Ltd. & 10 Ors	Mr. CV Shailandhran	Ms. Kriti Mewar R1 R2 R7 & R11 Mr. TK Bhaskar- R3 Mr. Kushagra Pandit R4, R5, R8 & R10
40.	Comp App (AT) (CH) No. 102/2022 For Stay IA No. 857/2022 For Stay IA No. 998/2023	Vijaygopal M & 3 Ors Vs BRD Securities Ltd. & 24 Ors. WITH	Mr. Srikant Mohan	Mr. CV Shailandhran R2, R4, R7, R8 Mr. Cibi Vishnu-R9- R12 Ms. Sreepriya Kalarikkal, PCS R14, R24
41.	Comp App (AT) (CH) No. 103/2022 For Stay IA No. 859/2022 & 997/2023	Vijaygopal M & 3 Ors Vs BRD Finance Ltd. & 22 Ors. WITH	Mr. Srikant Mohan	Mr. CV Shailandhran R2- R5, R8, Mr. Cibi Vishnu-R6
42.	Comp App (AT) (CH) No. 104/2022 For Stay IA No. 861/2022 & 996/2023	Vijaygopal M & 3 Ors Vs BRD Motors Ltd & 25 Ors	Mr. Srikant Mohan	Mr. CV Shailandhran R2, R4, R19, R20 Mr. Cibi Vishnu-R5
43.	Comp App (AT) (CH) (Ins) No. 65/2023 For Stay IA No. 239/2023	IFCI Ltd. Vs IVRCL Indore Gujarat Tollways Ltd.	Mr. B Giridhar	Mr. Thriyambak J Kannan
44.	Comp App (AT) (CH) (Ins) No. 280/2023 For Stay IA No. 856/2023	The State Bank of India Vs PTC India Financial Services Ltd. & 2 Ors. WITH	Mr. Pranava Charan	Ms. Varsha Banerjee R1 Mr. Jose John- R2 Mr. Amir Bavani- R3
45.	Comp App (AT) (CH) (Ins) No. 285/2023 For Stay IA No. 870/2023	The State Bank of India Vs Indo Unique Flame Ltd & Anr	Mr. Pranava Charan	Mr. Amir Bavani- R1 Mr. Jose John- R2

02.00 PM

**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 50/2025 For Stay IA No. 186/2025 To dispense with IA No. 187/2025	Aakash Educational Services Ltd Vs GLAS Trust Company LLC & 2 Ors.	Mr. Vishnu Mohan	Mr. Thriyambak J Kannan- R1 Ms. Pooja Mahajan R2
2.	Comp App (AT) (CH) (Ins) No. 139/2025 For Exemption IA No.374 & 375/2025 For Interim Relief IA No. 376/2025	GLAS Trust Company LLC Vs Shailendra Ajmera, RP of Think & Learn Pvt Ltd & 3 Ors	Mr. Thriyambak J Kannan	Ms. Lakshana Viravalli R1 Mr. Vishnu Mohan R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in